

GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.

CORRIGENDUM

Dated Shillong, the 14<sup>th</sup> August, 2017.

No: LR (A) 32/92/Pt.III/438- Please read the following: -

1. "Smti Evalarisha Rynjah" in place of "Smti Evalarisha Lyngdoh" as appeared in this Department's letter No. LJ (A) 272/78/Pt.III/428 dt. 30.06.2017 at sl. 21.
2. "Shri Wanbhabok Virgil Marbaniang" in place of "Smti Wanbhabok Virgil Marbaniang" as appeared in this Department's letter No. LJ (A) 272/78/Pt.III/428 dt. 30.06.2017 at sl. 21 under Ribhoi District, Nongpoh.
3. "Smti Ilawanda S. Lyngdoh" in place of "Smti Isawanda S. Lyngdoh" as appeared in this Department's letter No. LJ (A) 272/78/Pt.III/430 dt. 30.06.2017 at sl. 2 under Ribhoi District.
4. "Smti Esther Nongtdu with headquarter at Shillong" in place of "Smti Ester Nongtdu" as appeared in this Department's letter No. LJ (A) 272/78/Pt.III/430 dt. 30.06.2017 at sl. 10 under East Jaintia Hills District, Khliehriat.

(W. Khyllap),  
Secretary to the Govt. Of Meghalaya,  
Law Department.

Memo No. LR (A) 32/92/Pt. III/438-A,

Dated Shillong, the 14<sup>th</sup> August, 2017.

Copy forwarded to:-

1. The Advocate General, Meghalaya High Court Building, Shillong.
2. The Additional Advocate General, Meghalaya High Court Building, Shillong.
3. The Director General of Police, Meghalaya, Shillong.
4. The Deputy Commissioners, Shillong/Nongstoin/Nongpoh/Jowai/Tura/Williamnagar/Baghmara/Ampati/Resubelpara/Mawkyrwat/Khliehriat.
5. The Secretary, Meghalaya State Law Commission, Shillong.
6. The District & Sessions Judge, Shillong/Jowai/Tura/Nongpoh/Nongstoin/Williamnagar.
7. The Chief Judicial Magistrate, Shillong/Jowai/Tura/Nongpoh/Nongstoin Williamnagar.
8. The Judge, Autonomous District Council Court, Shillong/Jowai/Tura.
9. The Superintendent of Police, Shillong/Nongstoin/Nongpoh/Jowai/Tura.
10. The Accountant General (A&E), Meghalaya, Shillong-793001.
11. The Government Pleaders/Public Prosecutors, Shillong/Nongstoin/Nongpoh/Jowai/Tura/Khliehriat/Mawkyrwat/Williamnagar/Resubelpara/Ampati/Baghmara.
12. The Sub-Divisional Officer (Civil) Judicial Officer Sohra/Mairang/Mawkyrwat/Amlarem.
13. All the above Advocates concerned.
14. The Secretary, Shillong Bar Association, Shillong/Jowai Bar Association Jowai/Tura Bar Association, Tura.
15. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
16. Law (B) Department.
17. The Data Entry Operator, Office of the Legal Remembrancer, Shillong for uploading the above notification in the website of Law Department.
18. Guard file.

By order etc.,

Secretary to the Government of Meghalaya,  
Law Department.